

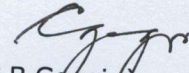
Present:- Sri C.B.Gogoi,
Sessions Judge, Udalguri

11.3.2020

This is an application U/S 439 Cr.P.C. seeking bail for accused Anil Chouhan, who has been arrested by police in connection with Panery PS case No.124/2019 U/S 365 IPC.

Record reveals that accused was arrested on 13.2.2020.

Today is the date fixed for case dairy. However, the I.O. vide his letter informed that on conclusion of investigation he laid the charge-sheet. Since investigation has been completed, further custodial detention of the accused is not warranted for the purpose of investigation. Accordingly, accused Anil Chouhan is enlarged on bail of Rs.10,000/- (Rupees ten thousand) with one local surety to the satisfaction of learned Aleka Magistrate, in default, jail hajot.



(C.B.Gogoi)
Sessions Judge, Udalguri
Dist. Udalguri, BTAD Assam